

**IN THE INCOME TAX APPELLATE TRIBUNAL
BANGALORE BENCHES "A", BANGALORE**

Before Shri George George K, JM and Shri B.R.Baskaran, AM

ITA No.1663/Bang/2019 : Asst.Year 2009-2010

ITA No.688/Bang/2020 : Asst.Year 2010-2011

ITA No.689/Bang/2020 : Asst.Year 2011-2012

M/s.Elixir Enterprises and Hotels Private Limited No.135, Residency Road Bangalore – 560 025. PAN : AABFE3149F.	v.	The Joint Commissioner of Income-tax,TDS, Range 16 Bangalore.
(Appellant)		(Respondent)

Appellant by : --- None ---

Respondent by : Sri.Sankar Ganesh K, JCIT-DR

Date of Hearing : 26.10.2021	Date of Pronouncement : 26.10.2021
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ORDER

Per George George K, JM

These appeals at the instance of the assessee are directed against consolidated order of the CIT(A) dated 14.02.2019. The relevant assessment years are 2009-2010, 2010-2011 and 2011-2012.

2. At the time of hearing, the learned AR has placed a letter dated 26.10.2021, requesting for withdrawal of these appeals. The learned DR did not raise any objection for withdrawing the appeals by the assessee. Therefore, in view of the above withdrawal letter, we dismiss the appeals filed by the assessee as withdrawn.

3. In the result, the appeals filed by the assessee are dismissed.

Order pronounced on this 26th day of October, 2021.

Sd/-
(B.R.Baskaran)
ACCOUNTANT MEMBER

Sd/-
(George George K)
JUDICIAL MEMBER

Bangalore; Dated : 26th October, 2021.
Devadas G*

Copy to :

1. The Appellant.
2. The Respondent.
3. The CIT(A)-13, Bengaluru.
4. The CIT (TDS), Bengaluru.
5. The DR, ITAT, Bengaluru.
6. Guard File.

Asst.Registrar/ITAT, Bangalore